OFFICE ORDER

In terms of the provisions of Section 19(1) and Section 5 of the Right to Information Act, 2005, the following officers of the office of the Regional Director, North-Western Region, Ahmedabad are hereby designated as First Appellate Authority and Central Public Information Officers with immediate effect and until further orders:

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name of the Officers/Employee</th>
<th>Designation</th>
<th>General Nos. and Extension Nos.</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Shri M. P. Shah, Joint Director</td>
<td>First Appellate Authority</td>
<td>079-27348531</td>
</tr>
<tr>
<td>2</td>
<td>Shri Parvinder Singh, Deputy Director</td>
<td>Central Public Information Officer-1 (CPIO-1) (all matters)</td>
<td>079-27438531</td>
</tr>
<tr>
<td>3</td>
<td>Shri Liladhar Sharma, Senior Technical Assistant</td>
<td>Asst. Central Public Information Officer (ACPIO)</td>
<td>079-27348531</td>
</tr>
</tbody>
</table>

(S.K. Agarwal)
Regional Director
North-Western Region

Copy to:
1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, Dr. R. P. Road, New Delhi with reference to the Ministry’s letter No. 09/03/2010 dated 28/02/2011.
2. Shri M. P. Shah, Joint Director, Office of the RD, NWR, Ahmedabad.
3. Shri Parvinder Singh, Deputy Director, Office of the RD, NWR, Ahmedabad.
4. Shri Liladhar Sharma, STA, Office of the RD, NWR, Ahmedabad.
5. Notice Board of Office.
6. E-governance Cell for publication on MCA Website.
7. Office Copy.